

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

MA 595 & 714/2018
in CP(IB)-157(MB)/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 14.08.2018

NAME OF THE PARTIES:

HCL Services Ltd.

v/s.

Universal Commodity Exchange Ltd.

INSOLVENCY & BANKRUPTCY CODE 2016.

ORDER

At request of the Petitioner's Counsel, list this matter on 05.09.2018.

SDI-

RAVIKUMAR DURAISAMY
Member (Technical)

SDI-

B.S.V. PRAKASH KUMAR
Member (Judicial)